

Sixteenth Lok Sabha

an&gt;

Title: Regarding allegation of corruption and bribery charge against some political leaders of Kerala.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Thank you, Sir. I am raising a serious issue. It is of allegation of corruption and bribery charge against some political leaders of Kerala.... *(Interruptions)*

HON. DEPUTY SPEAKER: I have already said. Whatever Shri Dushyant Chautala has said will not go in record.

... *(Interruptions)* ...\*

SHRI K.C. VENUGOPAL: ... \**(Interruptions)* This is a very serious scam involving many ... *(Interruptions)* It is the internal investigation of BJP. They themselves mentioned this tip of the iceberg. ... *(Interruptions)* They are trying to hide this very serious allegation only because of the internal rivalry in the party. ... *(Interruptions)*

As per the information in the report, the money was transferred to the middlemen in Delhi through hawala transactions.... *(Interruptions)* It is not clear who received the money in Delhi. Sir, we should know as to who has received the money in Delhi. ... *(Interruptions)* This is a very serious matter. ... *(Interruptions)*

On the one hand the Government is saying that they are taking brave steps against hawala and black money and on the other hand their own party..... *(Interruptions)*

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTH KUMAR): Sir, this is the same issue of Kerala.... *(Interruptions)* There is some political party which has come out very clean. ... *(Interruptions)* These are under investigation.... *(Interruptions)*

SHRI K.C. VENUGOPAL: This is a hawala issue. This is a big issue.... *(Interruptions)* His internal party enquiry.... *(Interruptions)*

SHRI ANANTH KUMAR: No, nothing has happened.... *(Interruptions)* How can it be a big issue?... *(Interruptions)* No, Sir. The entire thing that he has spoken against the Bhartiya Janta Party leaders should be expunged.... *(Interruptions)*

HON. DEPUTY SPEAKER: Any allegation would not go on record.

... (*Interruptions*)\* ...

SHRI ANANTHKUMAR: It should be expunged. It is a wild allegation. ... (*Interruptions*) He is not only misleading the House but also the entire nation. ... (*Interruptions*)

SHRI K.C. VENUGOPAL : Sir, on the one hand the Government is saying that they are taking action against hawala and black money and on the other hand their own internal enquiry revealed that the hawala money came to Delhi. ... (*Interruptions*) Who is taking the money in Delhi?... (*Interruptions*)

SHRI ANANTHKUMAR: Sir, he should not be allowed to impose such a wild allegation.... (*Interruptions*) It is totally baseless. ... \* (*Interruptions*)

SHRI K.C. VENUGOPAL : ... \* This is a serious allegation. For getting a medical college, hawala money is transferred. It should be investigated.... (*Interruptions*) On the one hand the Government is saying that they are taking action against hawala ... \* .... (*Interruptions*)

HON. DEPUTY-SPEAKER: Dr. A. Sampath, Shrimati P.K. Shreemathi Teacher and Adv. Joice George are permitted to associate with the issue raised by Shri K.C. Venugopal.